### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO. 1080 TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2019

### **IMPLEMENTATION OF SCHEMES**

### 1080. SHRI P.P. CHAUHAN: SHRI KIRTI AZAD: SHRI BIDYUT BARAN MAHATO: SHRI NARANBHAI KACHHADIYA: SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the year-wise details of the schemes launched by the Government under the Ministry of Health and Family Welfare since the year 2014 till date along with the details of the targets set and the achievements made under each of the said schemes;

(b) the State-wise details of the proposals received from various States along with the proposals approved by the Union Government under the schemes sponsored by the Ministry of Health and Family Welfare;

(c) the scheme-wise and State-wise details of the funds allocated and utilized for implementation of various schemes of this Ministry during each of the last four years and the current year; and

(d) whether the Government has set any time-limit for completing the pending schemes and, if so, the details thereof?

### ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): The details of the major schemes launched by the Government under the Ministry of Health and Family Welfare since the year 2014 along with the State-wise details of the proposals received from various States, proposals approved by the Union Government under the schemes sponsored by the Ministry of Health and Family Welfare including the scheme-wise and State-wise details of the funds allocated and utilized during the last four years and the current year are annexed.

### 1. National Health Mission (NHM)

Under NHM proposals are received from States/ UTs in the form Programme Implementation Plans (PIPs). PIPs are appraised and approvals are issued in the form of Record of Proceedings (RoPs). The PIPs and RoPs of the respective State/ UT are available in public domain at <a href="http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html">http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html</a>.

#### The new Scheme under National Health Mission are as below:

### (i) KAYAKALP:

- Launched in May, 2015 as a National Initiative to give Awards to those public health facilities that demonstrate high levels of cleanliness, hygiene and infection control focuses on promoting cleanliness in public spaces. The objective is also to create and share sustainable practices related to improved cleanliness in public health facilities.
- Approval of Rs.36.66 crore for Kayakalp has been given in 2015-16, Rs.107.99 crore in 2016-17 and 133.22 crore in 2017-18.
- Over 30,000 facilities assessed under Kayakalp Programme 2017-18, 2885 facilities had received Kayakalp awards including Commendation awards, which include 271 DHs, 748 SDH/CHCs, 1724 PHCs and 142 urban health facilities. Out of which 48 Districts Hospitals have been adjudged as winners & runners up, 35 CHCs/SDHs and around 529 PHCs/UPHCs have been adjudged as winners.

### (ii) HEALTH AND WELLNESS CENTRES:

• Under Ayushman Bharat – Health and Wellness Centres, 1,50,000 Health and Wellness Centres need to be operationalized by 2022. The Health and Wellness Centres would be operationalized in phases as under:

FY 2018-19 = 15,000

- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 = 30,000 (Cumulative 70,000)
- FY 2021-2022 = 40,000 (Cumulative 1,10,000)
- Till 31st December 2022 = 40,000 (Cumulative 1,50,000)
- In the current year against target of 15000 Health and Wellness centres by March, 2019, approval has been accorded to States/UTs for over 21000 Health & Wellness Centres till date. Out of those as reported by the States/ UTs on the HWC Portal, 7,846 Health & Wellness Centres are operationalized till 30<sup>th</sup> January, 2019
- Health & Wellness Centres as a part of Ayushman Bharat seeks to undertake interventions to holistically address health (covering prevention, promotion and ambulatory care) at primary level for comprehensive Primary health Care with a continuum of care approach.
- In order to expand access to Comprehensive Primary Health Care (CPHC), Sub Health Centres (SHCs) and Primary Health Centres (PHCs) are being strengthened as Health and Wellness Centres (H&WCs). The H&WCs are expected to provide preventive, promotive, rehabilitative and curative care for an expanded range of services encompassing reproductive and child health services, communicable diseases, non-communicable diseases, palliative care and elderly care, oral health, ENT care, and basic emergency care.

- (iii) SWACHH SWASTH SARVATRA (SSS), a joint initiative of Ministry of Health and Family Welfare (MoHFW) and Ministry of Drinking Water and Sanitation (MDWS) was launched on 29<sup>th</sup> December 2016. Under SSS:-
- One Community Health Centre (CHC) in each of the Open Defecation Free (ODF) blocks to receive additional funding of Rs 10 lakhs under NHM to facilitate the CHC to achieve Kayakalp certification with a minimum score of 70 in Kayakalp assessment and improve its Kayakalp score. Where there is no CHC in that block, the CHC catering to the population of the ODF block may be taken up.
- MDWS to enable Gram Panchayats where Kayakalp awarded PHCs are located to become ODF. Further MDWS to build capacity through training in Water, Sanitation and Hygiene (WASH) to nominees from such CHCs and PHCs.
- A list of 498 Kayakalp award winning PHCs for FY 2017-2018 mapped with their respective Gram Panchayat, Blocks and District as desired by MDWS shared with MDWS.
- List of 2074 ODF declared blocks shared by MDWS shared with States/UTs to enable them to map CHCs in or nearest to the ODF declared block and propose same in PIP 2018-19.
- Till date approvals of Rs 49.67 crore accorded to States under SSS for 853 CHCs in 21 States, however further list of 773 CHCs as communicated by State based on approvals for FY 2018-19 is communicated to MDWS.
- (iv) NHM FREE DRUGS INITIATIVE: Pursuant to the Union budget announcement in 2014, Operational Guidelines along with Model RFPs for implementing the NHM Free Drug Service Initiative were developed and shared with the States on 2nd July, 2015. Support under the NHM is provided not only for drugs but also for various components necessary for effective implementation of Free Drug Service Initiative viz. strengthening/setting up robust systems of procurement, quality assurance, IT backed supply chain management systems like Drugs and Vaccines Distribution Management Systems (DVDMS) etc. All the States/ UTs have reported to have notified policy to provide free drugs in public health facilities. The support under NHM provided to State/UTs for the last four years is as under:

			(Rs. in crore)
FY	Total Approvals Cash Grants under NHM	Kind Grants	Total
2015-16	2198.35	1017.97	3216.32
2016-17	2619.75	1043.32	3663.07
2017-18	3279.1	4655.47	7934.47
2018-19	3350.94*	**	3350.94
Grand Total	11448.14	6716.76	18164.9

\*Does not include NUHM \*\* Being finalised.

(v) NHM FREE DIAGNOSTICS SERVICE INITIATIVE: Pursuant to the Union budget announcement in 2014, Government of India under the National Health Mission launched the Free Diagnostics Service Initiative with an overall aim to Reduce high Out of Pocket Expenditure (OOPE) incurred by patients for diagnostics and Improve quality of healthcare and patients experience as a result of availability of comprehensive healthcare in public health facilities. In order to streamline the processes and standards related to diagnostic services, the Ministry of Health and Family Welfare has formulated the NHM Free Diagnostic Services guidelines that were shared with the states on 2<sup>nd</sup> July. 2015. The Guidelines provide an illustrative list of essential diagnostics tests specific to various levels of care that includes 9 tests at Sub Centre level, 19 tests at PHC level, 39 tests at CHC level and 57 tests at SDH/ DH level. The tests encompass hematology, serology, bio-chemistry, clinical pathology, microbiology, radiology, and cardiology. The Guidelines also provide model RFP (Request for Proposal) documents for States to engage with service providers for provision of diagnostic services. Free diagnostics has three components:(1) Diagnostic lab services (2) Tele radiology services (3) CT scan services.

### Status as on 1<sup>st</sup> February, 2019:

- FDI Lab has been implemented in 31 States, In 9 States, in PPP mode and in 22 States/UTs in In-house mode. The tender for outsourcing is in progress in 2 States.
- FDI CT Scan has been implemented in 24 States, in 13 States in PPP mode and in 11 States in In-house mode. The tender for outsourcing is in progress in 1 State.
- FDI Tele-radiology has been implemented in 10 States in PPP mode and the tender to outsourcing is in progress in 4 States.
- (vi) BIOMEDICAL EQUIPMENT MANAGEMENT & MAINTENANCE PROGRAM: To address the wastage of resource and unused equipments in hospitals and Health Centres Biomedical Equipment Management & Maintenance Program (BMMP) was launched under NHM in 2015. Under BMMP, an extensive exercise was undertaken to map the inventory of all bio-medical equipment including their functionality status. The inventory mapping has been completed in 29 State/UTs. Equipments in range of 13% to 34% were found to be dysfunctional across States/UTs. Comprehensive guidelines along with RFP on BMMP linked with uptime of equipment (95% in District Hospital, 90% in Community Health Centres and 80% in Primary Health Centres) were released in 2015. Under BMMP, support is being provided to State Governments to outsource Medical Equipment Maintenance comprehensively for all equipments across all the facilities. Subsequent to inventory mapping, RFPs/ tenders were rolled out to award maintenance contract for these respective States. The implementation of Biomedical Equipment Management & Maintenance Program (BMMP) has helped in improving Diagnostics Services in health facilities, thereby, reducing cost of care and improving the quality of care in Public Health Facilities.

**Status as on 1<sup>st</sup> February, 2019:** BMMP has been implemented in 27 States/UTs. 21 States/ UTs in PPP mode and in 6 States/ UTs in In-House mode. The tender for outsourcing is in progress in 5 States/UTs.

### Statement Showing State-wise Allocation, Release and Expenditure under NHM from the F.Y. 2014-15 to F.Y. 2018-19 is as under:

		2014	4-15	201	5-16	201	6-17	2017	7-18	(Rs. in crore 2018-19			
S. No.	State/UT	Release	+-13 Ехр	Release	Exp	Release	Exp	Release	Exp	Allocation	Release	Exp	
	Andaman & Nicobar		r		r		r		r			r	
1	Islands	23.60	24.57	37.55	25.91	44.90	28.92	33.94	32.84	38.42	17.70	15.10	
2	Andhra Pradesh Arunachal	560.73	943.92	659.04	1105.70	629.55	1287.04	875.06	1555.50	798.94	1018.46	740.27	
3	Pradesh	140.75	70.84	163.80	147.41	160.60	165.42	261.70	165.75	217.18	152.18	74.25	
4	Assam	898.15	936.90	997.59	1212.25	1046.09	1337.40	1392.66	1476.86	1285.43	1084.27	588.82	
5	Bihar	1296.02	1575.09	1269.67	1731.85	1040.59	1619.20	1557.40	1820.14	1700.50	1127.68	610.32	
6	Chandigarh	12.60	15.71	24.66	21.75	21.47	24.57	20.35	31.64	22.11	23.38	9.65	
7	Chhattisgarh	512.13	727.76	423.31	769.33	586.97	999.33	825.76	1180.27	763.26	723.43	498.07	
8	Dadra & Nagar Haveli	8.75	8.91	14.63	15.79	17.12	17.36	19.14	19.76	22.16	17.99	11.22	
9	Daman & Diu	7.03	7.78	10.66	10.14	11.53	10.24	10.67	10.63	15.64	11.67	5.16	
10	Delhi	167.77	236.38	176.56	150.05	241.98	155.15	268.39	251.37	163.55	129.21	57.97	
11	Goa	28.33	31.81	17.30	25.44	26.13	37.38	26.07	43.28	30.90	25.71	19.92	
12	Gujarat	940.17	980.98	714.39	1293.03	863.66	1395.67	1221.83	1593.16	1062.09	915.19	682.56	
13	Haryana	331.28	495.86	318.21	519.47	335.55	535.09	384.25	637.75	433.60	516.43	295.77	
14	Himachal Pradesh	196.51	317.59	249.14	283.90	212.49	346.58	370.89	377.08	352.28	320.15	180.97	
15	Jammu & Kashmir	357.42	415.21	375.34	428.38	362.42	419.55	550.42	521.86	520.74	451.28	230.78	
16	Jharkhand	384.15	396.54	423.93	602.61	454.64	633.54	735.99	753.03	676.50	430.51	282.89	
17	Karnataka	803.86	964.80	772.15	1173.31	714.09	1291.49	1345.50	2016.65	1262.02	1208.31	675.57	
18	Kerala	537.48	525.32	315.35	644.09	452.36	744.98	586.52	936.35	603.02	816.40	485.79	
19	Lakshadweep	5.10	1.38	5.72	2.75	3.83	4.33	5.54	6.20	7.70	6.15	2.18	
20	Madhya Pradesh	1203.94	1779.46	1156.95	2071.36	1490.75	2066.38	1696.56	2313.93	1831.75	1400.11	703.98	
21	Maharashtra	1472.25	1874.89	1142.64	1791.17	1252.55	1804.67	1707.60	2192.88	1866.85	1452.98	594.72	
22	Manipur	129.58	87.68	115.19	108.55	79.07	81.40	163.05	110.51	148.87	104.02	46.70	
23	Meghalaya	107.86	74.45	107.50	138.83	161.13	152.85	189.02	169.14	161.09	92.56	44.55	
24	Mizoram	104.39	94.40	95.26	96.15	80.88	99.55	126.95	112.35	107.01	90.41	39.83	
25	Nagaland	118.09	66.21	106.37	82.56	95.92	95.17	134.86	95.55	124.53	90.25	52.16	
26	Odisha	687.60	964.54	669.77	1222.92	728.58	1299.27	1216.22	1514.45	861.51	691.03	599.86	
27	Puducherry	23.68	24.48	19.21	22.37	41.35	38.41	35.55	38.83	27.78	21.77	8.58	
28	Punjab	391.13	472.37	305.97	660.24	292.55	695.31	483.74	639.53	534.77	473.42	325.16	
29	Rajasthan	1168.46	1775.18	1329.48	1840.75	1234.18	1734.34	1615.29	1885.55	1549.92	1339.52	1055.2	
30	Sikkim	52.20	41.97	41.54	51.23	41.72	50.62	55.40	43.48	55.72	31.05	21.73	
31	Tamil Nadu	1051.46	2346.77	1110.31	1650.45	788.68	1852.90	1293.97	2285.56	1213.54	1404.13	1086.5	
32	Tripura	126.29	133.33	138.71	121.20	125.76	143.14	158.99	202.79	174.16	151.70	65.38	
33	Uttar Pradesh	2653.83	3896.69	2964.93	4553.88	3314.75	5120.68	3967.46	6569.43	3482.86	2930.08	3039.8	
34	Uttarakhand	278.38	332.24	282.56	342.10	265.53	350.67	354.85	448.22	346.65	279.96	157.10	
35	West Bengal	1115.74	1253.90	1061.64	1589.75	806.98	1914.71	1305.37	2341.05	1112.47	837.30	1094.70	

S. No.	State/UT	State/UT 2014-15		2015-16		2016-17		2017-18		2018-19		
5. 110.		Release	Exp	Release	Exp	Release	Exp	Release	Exp	Allocation	Release	Exp
36	Telangana	391.78	347.74	448.48	517.40	398.08	700.76	468.34	977.76	589.58	353.63	557.52
S	Sub Total		24243.63	18065.50	27024.09	18424.43	29254.07	25465.28	35370.74	24165.12	20740.05	14960.80
	Others	35.83	0.00	92.82	0.00	-	-	76.42		183.98		
	Total		24243.63	18158.32	27024.09	18424.43	29254.07	25541.70	35370.74	24349.10	20740.05	14960.80

Note:

- (i) Release for the F.Y. 2018-19 is updated upto 14.01.2019 and is provisional.
- (ii) The above releases relate to Central Govt. Grants & do not include State share contribution.
- (iii) Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year. Expenditure for the F.Y. 2018-19 (upto 30.09.2018 as per FMR) are provisional.
- (iv) Allocation is as per B.E. for the F.Y. 2018-19
- (v) After the close of the Financial year, allocation has no relevance.

### Scheme-wise Statement showing Allocation, Release and Expenditure from the F.Y. 2014-15 to 2018-19

	10 00 101											(Rs. in cro
S.	_	2014	4-15	201	5-16	2016	-17	201	7-18		2018-19	
No.	Programme	Release	Exp	Release	Exp	Release	Exp	Release	Exp	Allocation	Release	Exp
	RHM-RCH ible Pool	10,823.67	16,989.86	10,617.53	17,845.32	11,091.92	19,114.37	15,901.96	25,301.42	14,901.95	13,198.95	10,220.59
1	RCH Flexible Pool	6,251.50	9,328.98	5,701.93	9,492.38	5,848.49	10,234.10	7,447.67	10,193.02	5,186.81	4,608.81	4,398.66
a	Reproductive Child Health	4,624.23	7,374.19	4,463.68	7,922.73	4,499.13	8,642.10	3,467.28	5,808.57	2,905.65	2,516.47	2,375.97
b	Routine Immunization (Cash Grant)	189.19	430.05	195.67	524.16	207.68	556.11	233.16	630.23	298.28	243.38	257.99
c	Routine Immunization (Kind Grant)	886.32	886.32	395.20	395.20	579.19	579.19	2,840.44	2,840.44	1,654.09	1,654.09	1,654.09
d	Pulse Polio Immunisation (Cash Grant)	258.63	355.04	317.55	344.98	338.58	240.46	369.67	388.68	248.12	141.13	58.26
e	Pulse Polio Immunisation (Kind Grant)	280.37	280.37	300.23	300.23	209.57	209.57	520.52	520.52	48.89	48.89	48.89
f	National I.D.D. Control Programme	12.76	3.00	29.60	5.07	14.34	6.68	16.61	4.58	31.80	4.85	3.46
	Health System			4.04.5.40	0.050.04		0.000 <b>0</b> -	0.454.00	1 - 100 40	0 =1 = 1 4	0.500.44	E 001 00
Stre	ngthening Other Health	4,572.17	7,660.88	4,915.60	8,352.94	5,243.44	8,880.27	8,454.29	15,108.40	9,715.14	8,590.14	5,821.93
a	System Strengthening covered under NRHM	4,572.17	7,660.88	4,915.60	8,352.94	5,243.44	8,880.27	8,454.29	15,108.40	8,719.94	7,774.19	5,784.26
b	Comprehensive Primary Health Care under	-	-	-	-	-	-	-	-	995.20	815.95	37.67

S. Programme		201	4-15	201	5-16	2016	-17	2017	7-18	2018-19		
No.	Programme	Release	Exp	Release	Exp	Release	Exp	Release	Exp	Allocation	Release	Exp
	HSS under											
	NRHM											
B. 1 Heal	National Urban	1,345.82	475.06	725.00	042 75	401 27	1 240 27	((0.02	1 400 15	952.04	( 19 09	(05.25
	th Mission- ible Pool	1,345.82	475.96	725.00	943.75	491.37	1,249.27	669.03	1,428.15	852.94	648.98	605.25
гісл	Other Health											
a	System Strengthening covered under NUHM	1,345.82	475.96	725.00	943.75	491.37	1,249.27	669.03	1,428.15	656.74	480.31	605.25
b	Comprehensive Primary Health Care under NUHM	-	_	-	-	-	-	-	-	196.20	168.67	-
C.	Communicable											
Dise		1,182.06	719.12	1,258.42	914.44	1,117.48	1,085.17	2,548.14	1,012.12	1,908.80	1,119.18	290.87
Prog	grammes											
a	National Vector Borne Diseases Control Programme	452.41	183.48	515.43	259.43	369.36	297.43	973.19	277.96	474.21	154.29	78.57
b	Revised National Tuberculosis Control Programme	635.44	435.77	638.19	530.02	666.07	625.99	1,449.14	578.84	1,323.57	907.86	179.79
c	National Leprosy Eradication Programme	42.36	42.01	40.48	55.45	21.84	82.15	55.87	85.86	41.39	16.93	26.97
d	Integrated Disease Surveillance Project	51.84	57.87	64.33	69.54	60.21	79.61	69.95	69.45	69.64	40.10	5.54
D.	Non											
Com Dise	municable	493.28	301.71	379.00	405.97	481.00	520.47	923.58	455.09	998.47	396.30	189.04
	ase grammes											
E.	Infrastructure											
	ntenance	4,479.50	5,756.99	5,178.37	6,914.61	5,242.67	7,284.79	5,498.99	7,173.95	5,686.93	5,376.65	3,655.05
Grai		18,324.33	24,243.63	18,158.32	27,024.09	18,424.43	29,254.07	25,541.70	35,370.74	24,349.10	20,740.05	14,960.80

Note:

(i) Release for the F.Y. 2018-19 is updated upto 14.01.2019 and is provisional.

 $(ii) \quad \mbox{The above releases relate to Central Govt. Grants \& do not include State share contribution.}$ 

(iii) Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year. Expenditure for the F.Y. 2018-19 (upto 30.09.2018 as per FMR) are provisional.

(iv) Allocation is as per B.E. for F.Y. 2018-19.

### 2. National Urban Health Mission

National Urban Health Mission (NUHM) was launched as a sub-mission under an overarching National Health Mission (NHM) by the Cabinet on 1<sup>st</sup> May 2013 for providing equitable and quality primary health care services to the urban population with special focus on slum and vulnerable sections of the society. Proposals of the State for any activities under NUHM are submitted to Government of India through Annual/Supplementary Programme Implementation Plan (PIP). The details of state-wise proposals received from various states under NHM may be perused at the Web-link: nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html'. State-wise details of funds allocated and utilized under NUHM during each of the last four years and the current year is as under:

(Rs. in crore)

State/UT	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
State/01	Allocation		Allocation		Allocation	Allocation		Audited			Unaudited	
	mocuton	mocution	mocation	mocation	mocution	mocation	Exp	Exp	Exp	Exp	Exp	Exp
Andaman & Nicobar Islands	0.36	0.73	0.38	0.43	0.33	0.40		0.00	0.08	0.42	0.36	0.28
Andhra Pradesh	81.59	89.96	92.16	58.62	46.78	42.40		17.92	24.19	40.00	116.72	68.83
Arunachal Pradesh	0.94	5.37	1.61	1.10	0.80	0.52		0.78	0.79	0.85	2.71	0.92
Assam	11.57	99.53	36.34	24.91	17.95	11.79	0.03	6.16	11.09	13.71	15.38	6.54
Bihar	24.60	40.86	32.28	21.41	17.08	15.63	0.05	0.10	6.45	8.62	12.10	3.41
Chandigarh	3.15	6.47	3.10	3.53	2.74	3.10		1.59	5.13	5.57	6.17	1.68
Chhattisgarh	19.22	32.13	27.98	18.55	14.80	13.42	2.02	13.93	17.17	29.61	36.10	11.03
Dadra & Nagar Haveli	0.35	0.90	0.22	0.25	0.20	0.15	2.02	0.03	0.48	0.50	0.37	0.19
Daman & Diu	0.29	0.83	0.21	0.24	0.18	0.15		0.00	_	0.03	0.08	0.08
Delhi	38.65	82.50	54.03	61.47	47.65	25.69		66.24	50.23	34.33	47.03	11.61
Goa	2.03	2.70	0.98	0.65	0.52	0.47		0.75	0.81	0.97	1.27	0.37
Gujarat	59.15	110.58	65.31	43.31	34.56	31.76	6.12	54.47	94.88	99.75	101.97	38.74
Haryana	29.37	51.07	32.04	21.25	16.96	15.44	0.03	22.69	37.38	29.37	34.82	15.16
Himachal Pradesh	1.38	1.43	1.08	0.72	0.57	0.52	0.05	1.16	0.26	0.95	0.22	0.07
Jammu & Kashmir	7.18	12.71	12.02	7.97	6.36	5.79		3.40	6.48	11.84	7.81	3.95
Jharkhand	15.52	27.97	17.34	11.50	9.17	8.45		0.52	2.37	1.72	8.38	-
Karnataka	50.77	90.52	74.80	49.60	39.58	36.15	0.08	6.11	29.58	103.12	103.35	34.73
Kerala	24.00	30.50	35.55	23.57	18.81	17.40	1.15	21.28	24.18	35.01	36.42	17.07
Lakshadweep	0.08	0.22	-	-		-		0.00		-		_
Madhya Pradesh	60.95	104.06	88.17	58.46	46.65	42.32	0.27	13.16	33.93	29.11	31.07	5.00
Maharashtra	164.92	318.52	214.24	142.06	113.36	103.15		11.26	64.84	84.94	111.03	51.08
Manipur	1.49	9.71	3.77	2.58	1.86	1.22		0.28	0.50	1.45	0.55	0.20
Meghalaya	1.89	17.56	7.79	5.34	3.85	2.53		3.23	5.58	4.46	5.56	1.72
Mizoram	1.31	10.55	8.85	6.07	4.37	2.87	0.36	3.64	2.83	3.09	3.95	1.68
Nagaland	1.21	8.19	8.65	5.93	4.27	2.80		0.51	1.68	2.71	4.15	1.74
Odisha	18.60	31.37	26.41	17.51	13.97	12.70		1.93	12.55	35.23	72.82	28.62
Puducherry	1.86	3.66	3.33	3.79	2.93	1.70	0.07	0.60	2.05	2.94	3.26	0.70
Punjab	28.81	51.65	31.96	21.19	16.91	15.43		5.88	47.58	57.03	33.57	18.90
Rajasthan	43.21	74.91	48.70	32.29	25.77	23.54	-	8.06	28.85	59.40	78.35	40.85
Sikkim	0.27	1.34	3.07	2.11	1.52	1.00		0.39	0.56	0.47	0.59	0.19
Tamil Nadu	92.80	156.38	111.99	74.26	59.26	53.99		106.95	63.70	124.69	142.28	42.36
Telangana		64.29	65.87	46.16	36.84	4.52		-	6.92	40.54	60.34	0.51
Tripura	1.98	10.75	13.92	9.54	6.88	65.95		0.07	0.56	1.55	2.22	78.81
Uttar Pradesh	117.41	200.97	136.55	90.54	72.26	4.72		47.88	125.65	151.98	181.49	0.10
Uttarakhand	8.54	12.84	9.79	6.49	5.18	55.62		3.47	6.42	8.60	4.71	50.63
West Bengal	84.55	160.69	115.53	76.61	61.13	33.46		6.88	36.62	110.42	162.49	67.52
Total	1,000.00	1,924.43	1,386.00	950.00	752.05	656.74	10.12	431.34	752.38	1,134.97	1,429.69	605.25

### 3. Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana

AB-PMJAY earlier known as National Health Protection Mission (NHPM) has been launched on 23.09.2018 to provide health coverage up to Rs. 5 lakh per family per year for secondary and tertiary hospitalization to around 10.74 crore poor and vulnerable families. The State wise details of the funds released for PMJAY from April, 2018 until 04.02.2019 is given as under:

S. No.	States/UTs	Rs. in crore
1	Andaman Nicobar Islands	0.05
2	Arunachal Pradesh	2.31
3	Assam	21.08
4	Bihar	88.27
5	Chandigarh	0.33
6	Chhattisgarh	114.44
7	Dadra & Nagar Haveli	0.94
8	Daman and Diu	0.29
9	Goa	0.64
10	Gujarat	77.50
11	Haryana	26.81
12	Himachal Pradesh	7.18
13	Jammu and Kashmir	20.64
14	Jharkhand	48.48
15	Karnataka	34.31
16	Lakshadweep	0.00
17	Madhya Pradesh	27.57
18	Maharashtra	22.55
19	Manipur	7.18
20	Mizoram	8.73
21	Nagaland	4.72
22	Puducherry	0.31
23	Sikkim	1.03
24	Tamil Nadu	86.66
25	Tripura	12.81
26	Uttar Pradesh	32.71
27	Uttarakhand	10.12
28	West Bengal	193.35
	Grand Total	851.02

### 4. Senior Citizen Health Insurance Scheme

Senior Citizen Health Insurance Scheme (SCHIS) has been implemented as top up of Rashtriya Swasthya Bima Yojana (RSBY) w.e.f. 01.04.2016 to provide additional health insurance cover of Rs. 30,000/- to the senior citizens belonging to RSBY beneficiary families. The RSBY and SCHIS got subsumed into Pradhan Mantri Jan Arogya Yojana w.e.f. 23.09.2018. No amount has been released under SCHIS. The State wise details of the funds released for RSBY are given as under:

						(1	Rs. in crore)
Sr. No.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	153.64
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	170.19
9	Kerala	110.43	112.37	73.29	77.53	86.90	460.52
10	Madhya Pradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	5.48	52.35
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	55.76	296.40
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34
22	West Bengal	101.65	93.38	50.47	95.01	8.90	349.41
(	Frand Total	544.42	675.10	436.66	455.30	213.56	2325.05

#### 5. Establishment of new Medical Colleges attached with existing district/referral hospitals:

The Government is implementing a Centrally Sponsored Scheme for "Establishment of new medical colleges by upgrading district/referral hospitals" with fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category states and 60:40 for other states.

### PHASE-1:

- The Phase I of the scheme was approved by CCEA in its meeting held on  $2^{nd}$  January, • 2014 to establish 58 new medical colleges at a total cost of Rs.10,962 crore (consisting of Central share of Rs.7541.10 crore) by 2019-20. The total cost of establishment of one Medical College under the scheme is Rs.189 crore. 58 districts in 20 States/UT have been identified under this Scheme to establish new Medical Colleges attached with existing district/referral hospitals. Out of these, 57 have been approved till date.
- Funds to the tune of Rs.7125.45 crore have been released to the State/UT Governments for the approved districts under the Scheme.
- Out of 57 approved medical colleges, 22 have become functional.
- State wise and year wise details of fund released and utilized under the above scheme is give overleaf:

(Rs. in crore)

	rict/Referral Ho							
S. No.	States/UT	Amount released (2014-15)	Amount released (2015-16)	Amount released (2016-17)	Amount released (2017-18)	Amount released (2018-19)	Total Amount Released	Utilization Certificate received
1	Andaman and Nicobar Islands	0	28	40	45	0.4	113.4	16.0948
2	Arunachal Pradesh	0	42.5	10	50	67.6	170.1	0
3	Assam	0	30	143.97	161	277	611.97	140.6
4	Bihar	0	8	44	56	118.80	226.80	0
5	Chhattisgarh	14	39.02	83	60.78	30	226.8	0
6	Himachal Pradesh	12.53	67.98	123	119	187.79	510.3	0
7	Haryana	0	0	14.05	54	45.35	113.40	0
8	Jharkhand	0	0	78	186	76.20	340.20	199.0618
9	Jammu & Kashmir	0	0	108	247	495.5	850.50	173.32
10	Madhya Pradesh	14	24	111	429.5	215.3	793.8	461.07
11	Maharashtra	6	7	55	20	25.4	113.4	0
12	Meghalaya	0	0	0	76	77	153	0
13	Mizoram	0	30	21.02	90.5	28.58	170.1	12.5071

Funds released under the Scheme for Establishment of new Medical Colleges attached with

Func	ls released u	nder the S	cheme for	Establishme	nt of new	Medical C	Colleges att	ached with			
Disti	District/Referral Hospital till date										
S.	States/UT	Amount	Amount	Amount	Amount	Amount	Total	Utilization			
No.		released	released	released	released	released	Amount	Certificate			
		(2014-15)	(2015-16)	(2016-17)	(2017-18)	(2018-19)	Released	received			
14	Nagaland	0	36.5	14.53	25	77	153.03	0			
15	Odisha	35	85	50	371	26	567	340			
16	Punjab	0	0	0	0	113.40	113.40	0			
17	Rajasthan	41	89.2	103	502.2	58.4	793.8	233.2			
18	Uttar Pradesh	0	16	154.1	330	66.9	567	227.46			
19	Uttarakhand	6	8	37.02	102.02	17.06	170.1	21			
20	West Bengal	0	20	104	375	68	567	116.3608			
	TOTAL	128.53	531.2	1293.69	3300	2071.68	7325.10	1861.578			

**PHASE-II:** In phase II of the scheme was approved by CCEA in its meeting held on 7<sup>th</sup> February, 2018 with the objective is to ensure the availability of one medical college for every 3 Parliamentary Constituencies and at least 1 Government Medical College in every State of the country, 24 new medical colleges in 8 States have been identified under this Scheme to establish new Medical Colleges attached with existing district/referral hospitals by 2021-22. Out of these, 17 Medical Colleges have been approved till date. The total cost of establishment of one Medical College under the scheme is Rs.250 crore. Funds to the tune of Rs.850 crore have been released to the State Governments for the approved medical colleges under the Scheme. State wise and year wise details of fund released and utilized under the above scheme is as under:

State	Funds released during (2018-19) (Rs. in crore)
Bihar	0
Jharkhand	100
Madhya Pradesh	50
Odisha	0
Rajasthan	50
Uttar Pradesh	400
West Bengal	200
Sikkim	50
Total	850

### 6. Up-gradation of existing State Government/Central Government medical colleges to increase MBBS seats in the country

The scheme was approved by Cabinet Committee of Economic Affairs in its meeting held on 9<sup>th</sup> January, 2014 with the objective of creating 10,000 MBBS seats in Government Colleges in the country by 2020-21. The funding pattern is 90:10 by Central and State Governments respectively for North Eastern States and Special category States and 60:40 for other States with the upper ceiling cost pegged at Rs.1.20 crore per seat. 36 Medical Colleges have been approved under the scheme to increase 2615 UG seats, out of which 920 MBBS seats have been increased in 15 medical colleges till date. Funds to the tune of Rs.1471.30 crore have been released to the State Governments till date under this Scheme. State wise and year wise details of fund released and utilized under the above scheme is as under:

									(Rs. in cror
S. No.	States/UT	Amount released (2015-16)	Amount released (2016-17)	Amount released (2017-18)	Amount released (2018-19) till date	Total	Utilization Certificate received	No of MBBS Seats to be created	No. of MBBS Seats created
1	Andhra Pradesh	6.00	15.51	27.96	40.53	90.00		150	50
2	Gujarat	4.50	15.60	20.70	50.00	90.80	24.74	170	170
3	Jharkhand	0.00	0.00	0.00	39.00	39.00		100	
4	Madhya Pradesh	12.00	38.33	57.67	135.00	243.00		450	
5	Odisha	5.00	16.56	53.38	45.00	119.94		200	200
6	Punjab	4.00	10.34	36.60	21.06	72.00		100	100
7	Rajasthan	7.00	21.73	44.74	109.53	183.00		350	50
8	Tamil Nadu	9.50	31.76	41.30	105.00	187.56	56.65*	345	
9	Uttarakhand	2.00	5.17	8.83	20.00	36.00		50	
10	West Bengal	0.00	0.00	24.00	30.00	54.00		100	
11	Manipur	0.00	0.00	12.00	28.00	40.00		50	
12	Karnataka	0.00	0.00	152.82	163.18	316.00	19.55	550	350
	TOTAL	50.00	155.00	480.00	786.30	1471.30	100.94	2615	920

\*UC received including State share.

### 7. Strengthening and up-gradation of State Government Medical colleges for starting new PG disciplines and increasing PG seats

**Phase-I:** The Phase-I of the scheme was approved by CCEA in its meeting held on 18<sup>th</sup> February, 2010 with the objective to strengthen and upgrade State/Central Government Medical Colleges to create 4058 new PG seats by 2018-19. A total of 72 Government Medical colleges in 21 States/UTs have been approved under the scheme for increasing 4058 PG seats. Funds to the tune of Rs. 1063.0218 crore (including administrative approval of Rs.13.664 crore issued to Govt. Medical College, Chandigarh) have been released under the scheme till date. State wise and year wise details of fund released and utilized under the scheme is as under:

(Rs. in crore) State/UT 2009- 2010-2012-2013- 2014- 2016-2017-UC PG seats 2011-2018-Total Released PG seats to 10 12 14 15 18 19 be created 11 13 17 amount Received created 17.71 0 0 0 3 6.9344 10.701 38.3454 15.4529 95 Assam 0 0 143 0 46.075 0 0 0 7.9391 410 173 Andhra 0 0 28.655 82.6691 39.8615 Pradesh 0 7.047 Bihar 1.40 26.32 1.34 0 0 0 14.3583 50.4653 27.4114 199 38 Chandigarh 0 17.09 0 0 0 0 0 0 13.664 30.754 20.88 48 32 Chhattisgarh 12.275 0 0 0 0 9.819 0 22.094 17.54 79 31 0 0 Goa 0 3.83 0 12.24 0 0 0 0 0.4241 16.4941 13.75 124 22 Gujarat 0 6.25 0 15.97 0 0 0 15.36 0 0 22.22 86 68 Himachal 0 5.44 0 4.61 0 0 0 0 0.99 11.04 10.05 17 17 Pradesh 0 0 14.08 0 0 0 0 8 8.9185 30.9985 16.8174 127 29 Jammu & Kashmir 16.49 30.303 14.81 102 Jharkhand 0 0 0 0 0 3 5 5.813 0 Kerala 0 5.63 15.825 0 0 0 0 11 4.5071 36.9621 30.6253 150 90 5 12.7535 12.8219 Madhya 0 26.91 0 0 0 1.94 59.4254 41.27 203 77 Pradesh 0 129.57 0 0 0 0 59.0851 44.733 233.3881 692 192 Maharashtra 0 106.344 Orissa 5.54 0 0 0 0 0 4.06 0.5 3.6374 13.7374 5.69 107 80 8.09 4.99 30.92 0 Punjab 0 0 0 0 0 44 42.36 87 48 51.91 Rajasthan 0 0 51.63 0 0 0 0 0.144 103.684 90.48 297 212 Telangana 0 0 23.565 0 0 0 2 0 17.1856 42.7506 21.14 279 151 Tripura 0 7.29 0 0 0 0 6 5 1.1448 19.4348 7.9 115 25 5 Uttarakhand 0 2.65 0 0 0 0 0 2.1126 9.7626 2.65 62 62 10.19 0 Uttar 9.06 0 18.12 0 0 0 3.1444 40.5144 20.05 265 35 Pradesh West 74.96 0.003 0 35.69 2.12 0 0 0 11.206 123.979 85.0833 466 233 Bengal 225 183.86 30.92 10 20 165 152.2418 1063.0218 645.5258 4058 1710 Total 16 260

**Phase-II:** The Phase-II of the scheme was approved by CCEA in its meeting held on 7<sup>th</sup> February, 2018 with the objective of creating 4000 PG seats in Government Colleges in the country by 2020-21. The funding pattern is 90:10 by Central and State Governments respectively for North Eastern States and Special category States and 60:40 for other States with the upper ceiling cost pegged at Rs.1.20 crore per seat. Under the scheme proposals received from the States of Rajasthan, Punjab, Karnataka, Madhya Pradesh and Gujarat for increasing PG seats are under consideration in the Ministry of Health and Family Welfare.

### 8. National Medical College Network (NMCN)

- Under the Centrally Sector Scheme, the e-Classroom project of NMCN scheme has been launched on 15<sup>th</sup> January, 2019 by Ministry of Health and Family Welfare. In the first phase, 50 Government Medical colleges are being networked riding over National Knowledge Network. Digital Medical Lecture theatre has already been created in each college under e-Classroom project and it is ready to be utilized for remote lecture sharing with other 50 medical colleges.
- Till date, payment of Rs. 13,73,84,049/- has been made to System Integrator (SI) for implementation of e-Classroom project in 50 Medical Colleges.

# 9. Population Level Initiative for prevention, control & screening for common NCDs (Diabetes, Hypertension and common cancers viz. Oral, Breast and Cervical Cancer)

A new Population Level Initiative for prevention, control & screening for common NCDs (Diabetes, Hypertension and common cancers viz. Oral, Breast and Cervical Cancer) was rolled out in over 100 districts of the country during 2017-18 as a part of comprehensive primary health care. Screening has been initiated in 215 districts and till 1<sup>st</sup> October, 2018, more than 96 lakh persons have been screened under the programme in the States.

### **10.** AMRIT (Affordable Medicines and Reliable Implants for Treatment)

A novel initiative was launched by Ministry of Health and Family. AMRIT pharmacies are being opened and operated by M/s. HLL Lifecare Ltd., a Central Public Sector Undertaking (CPSU) of Ministry of Health & Family Welfare, with an objective to provide affordable medicines for treatment of Cancer, Cardiovascular and other diseases, stents, implants, surgical disposables and other consumables, thereby reducing the out of pocket expenses. The first AMRIT retail pharmacy was opened on 15<sup>th</sup> November, 2015 at AIIMS, New Delhi campus. As informed by HLL Lifecare Ltd., till 15<sup>th</sup> December, 2018, 148 AMRIT pharmacies are operational in 23 States across the country.

### 11. National Dialysis Programme

National Dialysis Programme was launched during year 2016-17 to support all district hospitals in a Public Private Partnership (PPP) mode under NHM. Guidelines of National Dialysis Programme including the Model Request for Proposal (RFP) for PPP were developed and released on 7<sup>th</sup> April, 2016. All States/UTs were requested to incorporate proposals for roll out of National Dialysis Programme in Programme Implementation Plans and approval was provided to all States in 2016-17 and 2017-18 for provision of free dialysis services to poor. Based on the proposals received from the states, over Rs. 153 crore was approved in 2016-17; over Rs. 178 Crore in FY 2017-18 and Rs.194 Crore for FY 2017-18.

### 12. Kayakalp Award Scheme

In order to fulfil the directions of Hon'ble Prime Minister on Clean India (Swatch Bharat), the Ministry of Health & Family Welfare, Government of India has launched a scheme namely "Kayakalp" in the year 2015 for Tertiary Care Hospitals of Central Government and under National Health Mission (NHM) for public health facilities in States/UTs with the following objectives:

- (i) To promote high degree of cleanliness, hygiene and infection control practices in public Health Care facilities.
- (ii) To incentivize and recognize such public healthcare facilities (Central hospitals/institutions) that show exemplary performance in adhering to standard protocols of cleanliness and infection control.
- (iii) To inculcate a culture of on-going assessment and external review of performance related to hygiene, cleanliness and sanitation in central hospitals/institutions.
- (iv) To create and share sustainable practices related to improved cleanliness in central hospitals/institutions linked to positive health outcomes.

Under this scheme, for the year 2015-16, initially, 10 Central Government Hospitals/ Institutes were identified. In the year 2016-17, the number of Hospitals was increased from 10 to 16. For the year 2017-18, the number of participating Institutions/ Hospitals was increased from 16 to 21 Hospitals/Institutions. Currently, in 2018-19, 24 hospitals/Institutes are being participated in this Scheme. The selection criteria for award is based on internal assessment, peer assessment and external evaluation which is evaluated by the Selection Committee/Jury. Ministry has proposed to distribute the Kayakalp awards to tertiary care facilities during the Swachhta Pakhwada. An amount of Rs. 10.00 crore is given as award prizes to better performing Central Government Hospitals/Institutes. A fund of Rs. 10.00 crore is allotted every year under the Scheme for awarding the hospitals.

The distribution of awards is based on the performance of the facility on the following parameters:

- i) **Hospital Upkeep-**Level of Illumination, Hospital Appearance-Painting & Whitewashing, Landscaping, Gardening & Greenery, Maintenance of Open Areas and availability of adequate dustbins, Infrastructure Maintenance, Maintenance of Furniture & Fixture, Water Sanitation and conservation practices,
- ii) **Sanitation and hygiene-** Cleanliness of Circulation Area /compound wall outside & Inside, wards, labour room/OT, OPD, emergency, Lab/ICU/CCU, Toilets, Auxiliary Area, etc., Drainage and Sewage Management
- iii) **Support Services-**Laundry Services, Kitchen Services, Security Services, Outsource Services Management.
- iv) Waste Management-Segregation practice of Biomedical Waste, Collection Storage and Transportation of Bio-Medical Waste, Disposal of Bio-medical waste, General Solid Waste Management, Liquid Waste Management, Management of Hazardous waste, Recycling of Waste & statutory compliances.
- v) **Infection Control-**Hand Hygiene facilities, Personal Protective Equipments, Decontamination and Cleaning of Instruments, Isolation and Barrier Nursing, Environment Control Disinfection & Sterilization of instruments.

- vi) **Hygiene Promotion-**Community Monitoring & Patient Participation, Availability of Information Education and Communication devices /Material/signage, Training and capacity building, Staff Hygiene and Dress Code.
- vii) **Feedback Mechanism from Public on Cleanliness-**Mechanism in place to get feedback from public on cleanliness, Monitoring mechanism of follow up on such feedback received, Mechanism to Incentivize sanitation staff showing exemplary devotion to duty, Mechanism to respond to public on the feedback received.

### 13. Setting up of Institutions of Para-Medical Sciences in States and Setting up of College of Para-medical Education

The schemes are approved upto 2019-20. State wise financial release on the proposal received and accepted by this Ministry during last 4 years are as under:

State	Financial Year 2014-15 to till date as on 05.02.2019		
	Allocation	Release	Expenditure
Rajasthan	Not applicable	Rs. 1.3 crore (approximate)	UC is pending
Tripura	Not applicable	Rs. 6.165 (approximate)	UC is pending
Arunachal Pradesh	Not applicable	Rs. 6.165 (approximate)	UC is pending
Jharkhand	Not applicable	Rs. 4.11 crore (approximate)	UC is pending
Karnataka	Not applicable	Rs. 4.11 crore (approximate)	UC is pending
Madhya Pradesh	Not applicable	Rs 8.22 crore (approximate)	UC is pending
Kerala	Not applicable	Rs. 4.11 crore (approximate)	UC is pending

### 14. Strengthening/Up gradation of Pharmacy Institutions medical Education

The schemes are approved upto 2019-20. State wise financial release on the proposal received and accepted by this Ministry during last 4 years are as under:

State	Financial Year 2014-15 to till date as on 05.02.2019		
	Allocation	Release	Expenditure
Kerala	Not applicable	Rs. 0 .7046 crore approximately	UC is pending
Odisha	Not applicable	Rs. 0.8992 crore (approximate)	UC is pending
Tamil Nadu	Not applicable	Rs. 0.8670 crore (approximate)	UC is pending
Uttar Pradesh	Not applicable	Rs. 0.8967 crore (approximate)	UC is pending
Uttarakhand	Not applicable	Rs. 0.8230 crore (approximate)	UC is pending
West Bengal	Not applicable	Rs. 1.1154 crore (approximate)	UC is pending
Assam	Not applicable	Rs. 1.2655 crore (approximate)	UC is pending

### 15. Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs

- Food Safety and Standards Authority of India (FSSAI) is implementing Central Sector Scheme for "Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs" with an outlay of Rs. 481.95 crore with the approval of Ministry of Health and Family Welfare. The scheme was launched in 2016-17 for implementation upto 2018-19. The Scheme has the following six major components:
  - (i) Strengthening of State Food Testing labs;
  - (ii) Strengthening of Referral Food Testing Labs;
  - (iii) Support for Mobile Food labs;
  - (iv) Capacity Building of Food Testing Laboratories;
  - (v) Incentivising States to utilise the testing facilities available in FSSAI Notified Labs; and
  - (vi) School Food & Hygiene Programme
- There is an Empowered Committee (EC) under the chairmanship of Hon'ble Chairperson of FSSAI to oversee and guide implementation of this scheme. EC has met five times, so far. In so far States are concerned, component no. (i) and (iii) are being implemented in States/UTs, as per their readiness.
- Under component no. (i) above, nearly 44 State Food Testing Labs across the country would be taken up for upgradation, at least one in each State and two in larger States. Under this, FSSAI is providing a grant of around Rs. 10 Crore for upgradation of a state food laboratory towards procurement of 3 major equipments namely, ICP-MS, GC-MSMS and LC-MSMS (including consumables, CAMC and manpower), creation of Infrastructure for these sophisticated equipments and setting up of microbiological laboratory, besides some recurring grant towards Professional services and Contingencies as per the requirement of the respective state laboratory. Further, for those North East States which do not have any Food Testing Laboratory, a grant of Rs. 3 crore would be provided towards setting up of a new food testing laboratory there.
- So far, proposals from 32 States/UTs for the upgradation of 44 State Food Testing Laboratories (SFTLs) have been received. Out of these, 31 SFTLs from 25 States/UTs have been taken up for upgradation and a total grant of Rs. 127.45 crore has been released. State-wise details of the proposals received, approved, and grant released, so far is as under:

(Rs.	in	crore)
(10)	111	01010)

S.	Name of State/UTs	No. o	No. of laboratories			Grant	
No.		Proposals received from States for upgradation of labs	Approved for upgradation	Under consideration	Allocated (estimated)	Released	
1	Andaman & Nicobar	1	0	1	10.00	0.00	
2	Andhra Pradesh	2	1	1	19.95	0.50	
3	Arunachal Pradesh*	1	0	1	10.00	0.00	
4	Assam	1	1	0	9.95	4.00	
5	Bihar	1	0	1	10.00	0.00	
6	Chhattisgarh	1	1	0	9.95	6.50	

S.	Name of State/UTs	No. of laboratories			Grant	
No.		Proposals received from States for upgradation of	Approved for upgradation	Under consideration	Allocated (estimated)	Released
		labs	upgi uuuuon			
7	Delhi	1	1	0	9.90	7.00
8	Goa	1	1	0	9.95	5.25
9	Gujarat	2	2	0	19.85	7.95
10	Haryana	2	1	1	19.95	6.50
11	Himachal Pradesh	1	1	0	9.95	0.50
12	J & K	2	2	0	13.00	13.00
13	Jharkhand	1	0	1	10.00	0.00
14	Karnataka	2	1	1	19.85	9.50
15	Kerala	2	2	0	16.95	10.00
16	Madhya Pradesh	1	1	0	9.95	0.50
17	Maharashtra	2	1	1	19.95	0.50
18	Manipur	1	1	0	9.95	6.50
19	Meghalaya	1	1	0	9.95	0.50
20	Mizoram*	1	0	1	10.00	0.00
21	Nagaland	1	1	0	9.95	6.50
22	Odisha	1	1	0	9.95	6.50
23	Puducherry	1	1	0	9.95	0.50
24	Punjab	1	1	0	6.50	4.25
25	Sikkim	1	0	1	10.00	0.00
26	Rajasthan	3#	3	0	20.90	1.00
27	Tamil Nadu	2	2	0	17.50	7.00
28	Telangana	1	1	0	9.95	7.00
29	Tripura	1	0	1	9.95	0.00
30	Uttar Pradesh	2	1	1	19.45	6.00
31	Uttarakhand	1	1	0	9.95	0.50
32	West Bengal	2	1	1	19.95	9.50
	Total	44	31	13	413.05	127.45

No SFTL is available in these States and new SFTL is to be established.

In Rajasthan, 3 SFTLs have been taken up for the upgradation i.e. SFTLs located at # Jodhpur, Udaipur and Jaipur. However, SFTL, Jaipur is approved only for setting up of microbiological laboratory.

Under component no. (iii) nearly 60 Mobile Food Testing Laboratories (MFTLs) would • be provide to States/UTs across the country (one in every 20 districts, with at least one MFTL in each State/UT). Under this, a fully fabricated vehicle (along with equipment) costing around Rs. 38.5 lakh (approx.), including GST, are being provided to States/UTs, besides a recurring grant of Rs. 5 lakh/year towards petrol, oil, lubricants and consumables for each MFTL. So far, 42 Food Safety on Wheels (FSWs) have been sanctioned to 30 States/UTs out of which 39 FSWs has been delivered to 29 States/UTs. State wise details of FSW established, so far, is as under:

S. No.	Name of the State/UT	Number of FSWs		
		Proposed	sanctioned	delivered
1.	Andhra Pradesh	1	0	0
2.	Arunachal Pradesh	1	1	1
3.	Assam	2	1	1
4.	Bihar	2	1	1
5.	Chhattisgarh	2	2	2
6.	Goa	1	1	1
7.	Gujarat	2	2	2
8.	Haryana	2	2	2
9.	Himachal Pradesh	2	2	2
10.	Jammu and Kashmir	2	2	2
11.	Jharkhand	2	1	1
12.	Karnataka	2	1	1
13.	Kerala	1	1	1
14.	Madhya Pradesh	3	2	2
15.	Maharashtra	2		
16.	Manipur	2	1	1
17.	Meghalaya	2	1	1
18.	Mizoram	2		
19.	Nagaland	2	1	1
20.	Odisha	2	1	1
21.	Punjab	2	2	2
22.	Rajasthan	2	1	1
23.	Sikkim	1	1	1
24.	Tamil Nadu	2	1	1
25.	Telangana	1	1	1
26.	Tripura	2		
27.	Uttarakhand	1	1	1
28.	Uttar Pradesh	4	4	4
29.	West Bengal	1	1	1
30.	Andaman & Nicobar	1	1	1
31.	Chandigarh	1	1	1
32.	Lakshadweep	0	0	0
33.	Dadra Nagar & Haveli and	1	1	1
34.	Daman & Diu			
35.	Delhi	3	3	0
36.	Puducherry	1	1	1
	Total	60	42	39

### 16. National Programme for Control of Blindness & Visual Impairment

National Programme for Control of Blindness & Visual Impairment (NPCB&VI) is an ongoing scheme under Ministry of Health & Family Welfare since 1976 for Control of Blindness. The scheme is approved for period 2017-20. The targets and achievements under the Programme since 2014 till date are given as under:

Ī	Year	Target	No. of Cataract operations performed
	2014-15	66,00,000	64,19,933
	2015-16	66,00,000	63,04,177
	2016-17	66,00,000	64,81,435
	2017-18	66,00,000	64,41,487
	2018-19*	66,00,000	35,74,000

### **Cataract operations**

\*The figures of physical performance for the year 2018-19 are upto 31.12.2018.

### **School Eye Screening Programme**

Year	No. of Children	No. of Children	No. of free sp	pectacles provided to school
	Screened for	found with	children suff	fering from refractive errors
	Refractive Error	<b>Refractive Errors</b>	Target	Achievement
2014-15	2,99,85,309	11,53,639	9,00,000	7,36,572
2015-16	3,44,50,657	13,45,390	9,00,000	8,30,620
2016-17	3,27,79,542	11,48,033	9,00,000	7,57,906
2017-18	1,18,02,231	13,87,593	9,00,000	7,98,411
2018-19*	1,84,29,594	66,0445	9,00,000	3,28,349

\*The figures of physical performance for the year 2018-19 are upto 31.12.2018.

Treatment/management of other eye diseases (Diabetic retinopathy, glaucoma, childhood blindness, keratoplasty etc.)

Year	Target	Achievement
2014-15	72,000	2,42,830
2015-16	72,000	3,12,925
2016-17	72,000	4,04677
2017-18	72,000	5,48,448
2018-19*	72,000	3,18,575

\*The figures of physical performance for the year 2018-19 are upto 31.12.2018.

### Collection of donated Eyes for corneal transplantation

Year	No. of donated eyes collected		
	Target	Achievement	
2014-15	50,000	58,757	
2015-16	50,000	59,810	
2016-17	50,000	65,135	
2017-18	50,000	71,711	
2018-19*	55,000	42,233	

\*The figures of physical performance for the year 2018-19 are upto 31.12.2018.

The details of funds released under tertiary Care Component of the Programme during last three years and current years are as under:

		(Rs.in crore)
Year	Allocation	Expenditure
2015-16	No allocation	-
2016-17	15.00	13.58
2017-18	25.00	24.73
2018-19	17.00	1.84

### 17. Revised National TB Control Programme

Revised National TB Control Programme (RNTCP) is an on-going scheme under the National Health Mission and no new scheme has been launched after 2014. As far as RNTCP is concerned, it is a part of Programme Implementation Plan (PIP) under NHM and is appraised by the National Program Coordination Committee (NPCC) on an annual basis. For the year 2019-20 NPCC meetings are on-going and the approvals are being accorded by NHM and details may be sought from NHM. Financial Allocation and Utilization is given as under:

(Rs. in crores) **Funds Allocated Funds Allocated Funds Allocated Funds Allocated** 2015-16 2016-17 2017-18 2018-19 640.00 677.68 2791.00 2840.00 Funds Utilised 2015-Funds Utilised 2016-Funds Utilised 2017-**Funds Utilised 2018-**17 18 19 16 677.78 639.86 2759.44 1929.15

## 18. Scheme Upgradation/ Strengthening of Nursing Services (ANM/GNM) and Development of Nursing Services

- No new schemes have been launched since 2014. Further, no State-wise allocation has been made under the Scheme Upgradation/ Strengthening of Nursing Services (ANM/GNM) and Development of Nursing Services" during the last four years.
- The State-wise details of the funds utilized for implementation of schemes during each of the last four years and the current year is as under:

(Rs. in crore)

	2014-	-15
Upgra		(ANM/GNM) – Central Sponsored Scheme
1.	Andhra Pradesh	10.13625
2.	Arunachal Pradesh	11.062
3.	Assam	8.40225
4.	Bihar	10.13625
5.	Chhattisgarh	3.349
6.	Haryana	3.349
7.	Gujarat	1.6745
8.	Jammu & Kashmir	25.66875
9.	Madhya Pradesh	3.672
10.	Maharashtra	3.37875
11.	Rajasthan	1.6745
12.	Telangana	3.37875
13.	Odisha	5.0235
14.	Punjab	11.7875
15.	Rajasthan	9.8919
	Total	112.5849
	opment of Nursing Services - Central Sec	ctor Scheme
Traini	ng of Nurses	
1	Arunachal Pradesh	0.08265
	Total	0.08265
	2015-	
Upgra		(ANM/GNM) – Central Sponsored Scheme
1.	Jharkhand	5.05325
2.	J&K	10.07675
3.	Bihar	3.349
4.	Tripura	1.6745
5.	Uttarakhand	3.37875
6.	Andhra Pradesh	5.0235
7.	Rajasthan	3.37875
	Total	31.9345
	opment of Nursing Services – Central Services	ctor Scheme
Traini	ng of Nurses	
1	Tamil Nadu	0.08265

2	Puducherry	0.08265
3	Delhi	0.13220
4	Kerala	0.13220
	Total	0.4298
	2016	
Upgra	dation/strengthening of Nursing Services	(ANM/GNM) – Central Sponsored Scheme
1.	Nagaland	8.40225
2.	Odisha	22.2205
3.	Mizoram	11.259
4.	Chhattisgarh	14.80825
	Total	56.69
Devel	opment of Nursing Services – Central Se	ctor Scheme
Traini	ng of Nurses	
1.	Maharashtra	0.08265
2.	Mizoram	0.08265
3.	Tamil Nadu	0.08265
4.	Delhi	0.24795
5.	Manipur	0.08265
6.	Puduchery	0.06612
7.	Gujarat	0.08265
8.	Himachal Pradesh	0.08265
9.	West Bengal	0.08265
10.	Kerala	0.18183
11.	Bihar	0.08265
12.	Andhra Pradesh	0.08265
	Total	1.23975
	2017	-18
Upgra	dation/strengthening of Nursing Services	s (ANM/GNM) – Central Sponsored Scheme
1.	West Bengal	10.03
2.	Uttarakhand	4.5075
3.	Odisha	13.515
4.	West Bengal	10.03
5.	Bihar	10.026
	Total	48.1085
Devel	opment of Nursing Services – Central Se	ctor Scheme
Traini	ng of Nurses	
1.	Kerala	0.08265
2.	West Bengal	0.08265
3.	Bihar	0.08265
4.	Delhi	0.04959
5.	Mizoram	0.08265
6.	Manipur	0.06612
7.	Maharashtra	0.08265
	Total	0.52896

Streng	thening of Existing School of Nursing	
1.	Rajasthan	2.40
2.	Jharkhand	1.00
	Total	3.40
	2018-	-19
Upgra	dation/strengthening of Nursing Services	(ANM/GNM) – Central Sponsored Scheme
1.	Himachal Pradesh	5.5525
2.	Meghalaya	15.105
3.	Jammu & Kashmir	25.4545
	Total	46.112
Devel	opment of Nursing Services – Central Sec	ctor Scheme
Traini	ng of Nurses	
1.	Arunachal Pradesh	0.1653
2.	Chandigarh (UT)	0.1653
3.	Delhi	0.4794
4.	Karnataka	0.331
5.	Mizoram	0.1653
6.	Sikkim	0.13224
	Total	1.058
Streng	thening of Existing School of Nursing	
1.	Jharkhand	4.04
2.	Rajasthan	5.96
	Total	10.00

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